

FORM - A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/s. AARCITY INFRASTRUCTURE PRIVATE LIMITED**

RELEVANT PARTICULARS

1. Name of corporate debtor	Aarcity Infrastructure Private Limited
2. Date of incorporation of corporate debtor	25 th July, 2006
3. Authority under which corporate debtor is incorporated / registered	RoC -Delhi, Ministry of Corporate Affairs
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2006PTC151262
5. Address of the registered office and principal office (if any) of corporate debtor	Unit no. 552 Fifth FL Terrace Tower-B, D-4,5,6 Krishna Apra Business Square Neta Ji Subhash Place New Delhi North West DL 110034, IN
6. Insolvency commencement corporate debtor date in respect of	28 th February, 2022 (Order uploaded on 02nd March, 2022)
7. Estimated date of closure of insolvency resolution process	27 th August, 2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arun Chadha IBBI/IPA-001/IP-P00165/2017-18/10334
9. Address and e-mail of the interim resolution professional, as registered with the Board	727, Brahmpuri, Meerut, Uttar pradesh, 250002 chadharun@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	E- 95/2, Naraina Vihar, New Delhi -110027 cirp.aarcityinfrastructure@gmail.com
11. Last date for submission of claims	16 th March, 2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Chandan Bhatia (IBBI Registration No. IBBI/IPA-001/IP-P-02320/2021-2022/13614) 2. Mr. Sushil Kumar Singhal (IBBI Registration No. IBBI/IPA-001/IP/P/01655/2019 -2020/12536) 3. Mr. Rajeev Dhingra (IBBI Registration No. IBBI/IPA-001/IP-P-01946/2019-2020/12970)
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms may be downloaded from the following weblink: https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of a corporate insolvency resolution process of **M/s. Aarcity infrastructure private limited** on **28th February, 2022**.

The creditors of **M/s. Aarcity infrastructure private limited** are hereby called upon to submit their claims with proof on or before **16th March, 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Home buyers as per S.No. 12] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 04.03.2022

Place: Meerut

Arun Chadha

Mr. Arun Chadha

Interim Resolution Professional
IBBI/IPA-001/IP-P00165/2017-18/10334